

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 22-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Adarsh Upadhyay,Adv.
Mr.Rohit Sthalakar,Adv.

Mr.Rajiv Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time as last chance is given to the Id.counsel for the petitioner to take fresh steps for the service of notice to the unserved sole respondent.

List the matter again on 10.10.2017.

SANJAY PARIHAR
Registrar

SB